

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 47 of 2011 &
IA No. 73 of 2011**

Dated: 9th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Chhattisgarh State Power
Distribution Company Limited ... Appellant (s)**

Versus

ISA Power Private Ltd & Anr. Respondent (s)

Counsel for the Appellant (s) : Mr. K Gopal Choudhary, Adv.

Counsel for the Respondent (s) : Mr. Challa Kodandacarm,
Sr. Adv.
Mr. Mallapudi Ramabu, Adv.
for R-1.
Ms. Swapna Seshadri for R-2.

ORDER

Heard the learned counsel for the parties. The parties are directed to file their respective written submissions on or before 16th December, 2011.

Judgment is reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**